

Objection No. 3: -

Point of limitation.

Notices are issued to
the Applicant & his
Advocate on 11.7.88.

117

Notice dt 11.4.88 was
served on advocate
for applicant on 12.4.88.

10

15/8/4

Notice dt 11.4.88 was
served on applicant on
dt nil.

22/4/88

8254

Order dt 3.6.88 was
 served on Resp. No. 1
 on 3.6.88.

88
2016/88 2016/88

Order dt. 3.6.88 was
served on Resp. No. 2 on
13.6.88.

24/6/88

24/4

Per Tribunal,

Fixed for Admission hearing including
point of limitation on 3-6-88.

By George
Dy. Registrar.

Dated: 3.6.1988.

Heard Mr. C. M. Tha for the applicant. Mr. Tha requests for permission to withdraw the application with liberty to file fresh application in respect of the same cause of action. We grant permission to withdraw the application and liberty to file a fresh application on the same cause of action.

(A. G. Rajadhyaksha)
member (A)

~~(m. B. mujumdar)~~
~~member (J)~~